

NATIONAL GREEN TRIBUNAL SOUTHERN ZONE CHENNAI

OA No. 144 of 2020

Dr.SARVABHOUM BAGALI

APPLICANT

Versus

STATE OF KARNATAKA AND OTHERS

Respondents

MEMO FOR COUNTER

1. The respondent no.2 is the Ministry of Environment, Forest, and climate Change and Respondent No.7 is the National Wetlands Committee, rep. through its Member Secretary, MOEF & CC.
2. The respondent no.2, the Ministry of Environment, Forest, and climate Change has filed its Reply affidavit dt.01.10.2021 and the same reply has been adopted by Respondent No.7, the National Wetlands Committee.
3. Hence the orders directions or reliefs may be passed as this Hon'ble Tribunal may deem fit in the interest of Justice, equity and good conscience.

Anni.H.

Counsel for Respondent No. 2 and 7

Date : 20th day of October 2021.

Place : Chennai



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MEMO FOR COUNTER

By

Mrs. M.SUMATHI Advocate

Counsel for RESPONDENT No. 2 and 7